

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General at Jammu)

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**ORDER**

**No: 735**

**Dated: 22.11.2011**

In the interest of administration, the following postings and transfers of Judicial Officers are hereby made:-

- 1) Sh. Abdul Rashid Bhat, Registrar Judicial, High Court of J&K, Srinagar, is transferred and posted on deputation as Member, J&K Special Tribunal, Srinagar, vice Sh. Muzaffar Iqbal Qureshi.
- 2) Sh. Muzaffar Iqbal Qureshi, Member, J&K Special Tribunal, Srinagar is repatriated from deputation and posted as Addl. District Judge, TADA/POTA, Srinagar, vice Sh. Mohd. Ashraf Malik.
- 3) Addl. District Judge, TADA/POTA, Srinagar shall hold additional charge of the Court of Additional District Judge (Bank Cases), Srinagar w.e.f. 1<sup>st</sup> December, 2011.
- 4) Sh. Mohd. Ashraf Malik, Addl. District Judge, TADA/POTA, Srinagar is transferred and posted as Addl. District & Sessions Judge, Anantnag, vice Sh. Mohinder Kumar Sharma.
- 5) Sh. Mohinder Kumar Sharma, Addl. District & Sessions Judge, Anantnag is transferred and posted as Addl. District & Sessions Judge, Udhampur, vice Sh. Vinod Chatterji Koul.
- 6) Sh. Vinod Chatterji Koul, Addl. District & Sessions Judge, Udhampur is transferred and posted as Principal District & Sessions Judge, Anantnag, against available vacancy.
- 7) Services of Sh. Mohd. Yousuf Akhoon, Special Judge, Anti-Corruption, Srinagar are placed at the disposal of Hon'ble the Chief Justice, for his posting as Registrar Judicial, High Court of J&K, Srinagar.
- 8) Sh. Aijaz Ahmad Mir, Presiding Officer, MACT, Srinagar is repatriated from deputation and posted as Special Judge, Anti-Corruption, Srinagar vice Sh. Mohd. Yousuf Akhoon.
- 9) Sh. Ashok Kumar, 4<sup>th</sup> Addl. District & Sessions Judge, Srinagar is transferred and posted on deputation as Presiding Officer, MACT, Srinagar, vice Sh. Aijaz Ahmad Mir.

- 10) 3<sup>rd</sup> Addl. District & Sessions Judge, Srinagar shall hold additional charge of the Court of 4<sup>th</sup> Addl. District & Sessions Judge, Srinagar.
- 11) Sh. Ramesh Kumar Wattal, Principal District & Sessions Judge, Kargil and Sh. Mohd. Ibrahim Wani, Addl. District & Sessions Judge, Srinagar shall swap their places of postings.
- 12) Sh. Shahzad Azeem, appointed as District Judge (direct recruitment) vide Government Order No. 2236-LD(A) of 2011 dated 04.08.2011 is posted as Principal District & Sessions Judge, Kupwara against available vacancy.
- 13) Sh. Javed Alam, CJM, Ganderbal is transferred and posted as Sub Judge, Chadoora, against newly upgraded post.
- 14) Sh. Abdul Qayoom Mir, Munsiff, Chadoora is transferred and posted as Munsiff, Anantnag vice Ms. Tabassum Qadir Parray.
- 15) Ms. Tabassum Qadir Parray, Munsiff, Anantnag is transferred and posted as Munsiff, Leave Reserve, High Court of J&K, Srinagar.

**Note:-** (1) All the transferees shall move simultaneously after handing over charge to the available Judicial Officers at their headquarters.

(2) Sh. Shahzad Azeem District Judge (direct recruitment), who is presently under training in the Court of Principal District and Sessions Judge, Jammu, stands relieved from training and is directed to join his place of posting immediately.

By Order

*Mival*  
(J. R. Kotwal)  
22.11.2011  
Registrar General

No:- 16688-98/GS

Dated:- 22.11.2011

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretaries to all the Hon'ble Judges of the High Court,  
....for information of their Lordships.
3. Secretary to Govt., Deptt. of LJ&PA, Civil Sectt. Jammu,
4. Registrar Vigilance, High Court of J&K, Jammu,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,  
....for information.
6. All Principal District Judges, \_\_\_\_\_,
7. Sub Judge/CJM, Ganderbal/Chadoora,
8. Munsiff, Anantnag.
9. S/Shri \_\_\_\_\_,  
.....for information and necessary action.
10. Incharge NIC for uploading the same on Website.
11. Office file.

*K. K. Wattal*  
(K. K. Wattal)  
22.11.2011  
Joint Registrar (Admn.)